

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No. 35509/2018

(Arising out of impugned final judgment and order dated 07-09-2018 in LPA No. 294/2018 passed by the High Court Of Delhi At New Delhi)

ANKITA MEENA

Petitioner

VERSUS

UNIVERSITY OF DELHI

Respondent

Date : 20-09-2018 This matter was MENTIONED today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Petitioner

Mr. Ashish Virmani, Adv.
Mr. Himanshu Dhuper, Adv.

For Respondent

UPON hearing the counsel the Court made the following
O R D E R

On mentioning, the matter is taken on Board.

List the matter in the week commencing 1.10.2018 before the appropriate Bench as per the roster, subject to curing of defects, if any.

(Deepak Guglani)
Court Master

(H.S. Parasher)
Assistant Registrar